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Title: Issue regarding increasing crimes and missing children in Odisha.

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR):

Sir, according to the National Crime Records Bureau Report, crimes against children have shown a persistent growth on a pan-India basis. Over the last decade, the crime rate has increased by over 500 per cent with 50 per cent of the crimes being recorded in U.P., M.P., Maharashtra, Delhi and West Bengal.

In Odisha, last year 5,500 children were reported missing, and in the last five years 27,000 children have been reported missing. Last year, in Odisha, a five-year old child was kidnapped, and brutally murdered. The child's eyes and kidneys have been removed showing child organ trafficking being prevalent there.

There have also been growing concerns related to child sexual abuse and child pornography in the country, especially in the backward tribal pockets of Jharkhand, West Bengal and Odisha where people are poverty-stricken.

Child pornography proliferations through end-to-end encryption platforms, like WhatsApp and Telegram need the immediate attention of the regulators, regulation of intermediaries in accordance with international standards, while balancing user privacy and law enforcement.

Our Government has reiterated its commitment to children's safety in the country. Hence, I request the immediate intervention of the hon.

Prime Minister and the hon. Home Minister in this grave and urgent matter. Thank you very much.